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संयुक्त सचिव
भारत सरकार

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय
खाद्य और सार्वजनिक वितरण विभाग
कृषि भवन, नई दिल्ली - 110001
JOINT SECRETARY
GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
KRISHI BHAWAN, NEW DELHI-110001

DO. No. 9(5)/2014-BP-II

9th June, 2017

Dear

I am writing to draw your attention to the following three issues:

- (a) **Revised proposed Policy for allocation of foodgrains under Welfare Institution** – In order to streamline the allocation of foodgrain under Welfare Institutions and SC/ST/OBC Hostels, Department of Food & Public Distribution, Government of India drafted a revised composite policy. The objective of the revised policy is to ensure that the benefit of the scheme accrues to the genuine institutions/beneficiaries in a transparent manner. The draft policy was circulated among all the States/UTs through E-mail followed by a copy by post on May 29, 2017 with the request that the States/UTs may furnish their comments on the same within seven days. However, the comments of States/UTs are still awaited. **All the States/UTs are once again requested to furnish their comments on the same as early as possible.**
- (b) **Fortification of staple food distributed under the Targeted Public Distribution System** – India has a very high burden of micronutrient deficiencies caused by Vitamin A, Iodine, Iron and Folic Acid leading to various diseases. According to the National Family Health Survey (NFHS)-4, 58.4% of children (6-59 months) are anaemic; 53.1% women in the reproductive age group are anaemic and 35.7% of children under 5 are underweight. Dietary diversification, micronutrient supplementation and food fortification are three important strategies that can address the high burden of micronutrient malnutrition. Of these, **food fortification** is a cost effective and sustainable strategy and can yield significant results.

Consequent upon finalization and operationalization of fortification standards in October 2016 by Food Safety & Standards Authority of India (FSSAI) all the States/UTs especially the States/UTs which are distributing wheat flour through PDS, were requested by this Department to distributed fortified wheat flour. A separate advisory for fortifying edible oil was also issued by this Department. **In view of this, all the States/UTs are requested to furnish the status of the initiatives taken by them in fortifying and supplying fortified wheat flour through**

FFAI

PDS

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PDS. Status of fortification of edible may also be furnished to this Department. In case any State/UT is facing any challenge in fortifying staple food, that should especially be highlighted so that these issues can be addressed with the help of FSSAI.

- (c) **Amount of subsidy given by States/UTs under PDS for rice and wheat** – Rice and Wheat are distributed under the Public Distribution system at the rate of Rs.3/- and Rs.2/- per kg in respect of AAY and PHH category. Government of India is bearing a subsidy burden of Rs.29.64 per kg and Rs.22.09 per kg in respect of rice and wheat respectively i.e. 90.81% and 91.70% respectively. Against the cost to be borne by the beneficiary for the purchase of rice and wheat at the rate of Rs.3/- and 2/- per kg respectively, some States/UTs are sharing this cost partially or fully. **All the States/UTs are hereby requested to let this Department know about the amount of subsidy given by them under PDS for rice and wheat for AAY and PHH category.**

2. It will be highly appreciated if the comments of all States/UTs are furnished to this Department as soon as possible, preferably within seven days. A soft copy of the reply may be sent to the e-mail ID – dsbpfpd@gmail.com

With Regards,

Yours sincerely,
-Sd-
(Pramod Kumar Tiwari)

The Principal Secretary/Secretary,
Department of Food and Civil Supplies,
Government of all States/UTs

Copy with reference to (b) above:

1. Shri Pawan Kumar Agarwal, CEO, FSSAI, New Delhi
2. Shri T.K. Manoj Kumar, Joint Secretary, DFPD, New Delhi


(Pramod Kumar Tiwari)

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DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
KRISHI BHAWAN, NEW DELHI-110001

25th July, 2017.

DO. No. 15-1/2017-BP-II(Pt.)

Dear Sir,

Please refer to D.O. letter No. FFRC/Fortification/Ext. Communication/FSSAI/2017 dated 19th June, 2017 received from FSSAI (copy enclosed) regarding fortification of rice under PDS. If fortification of rice is made mandatory under PDS, this Department will have to face many challenges. This will involve capacity building of Rice Mills with appropriate technology and operational logistics.

2. I would request you to conduct a detailed study on stability and safety of nutrients, processes and technology, financial implications etc. to assess the feasibility of fortification of rice distributed under PDS at the milling stage itself.
3. I shall be grateful if the findings of the study are shared with this Department at the earliest.

With regards,

Yours sincerely,

(Pramod Kumar Tiwari)

Shri Yogendra Tripathi,
Chairman-cum-Managing Director,
Food Corporation of India,
Barakhamba lane, New Delhi.

Copy for Kind information to:-

1. CEO, FSSAI, FDA Bhawan, Kotla Road New Delhi.
2. Sr. PPS to Secretary (FPD)

(Pramod Kumar Tiwari)

Amv (S)
Pr. Lead (FPR)

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